

TRIPURA GAZETTE



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Agartala, Wednesday, January 1, 2020 A. D., Pausa 11, 1941 S. E.

PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

TRIPURA HORTICULTURE CORPORATION LIMITED
(A GOVT. OF TRIPURA UNDERTAKING)
Regd. HEAD OFFICE: R.C.D.F COMPLEX.
P.O. ARUNDHUTINAGAR: TRIPURA (WEST) PIN:- 799003.

No.F. 4(12)/THCL/2015-16(Part)/2157- 68

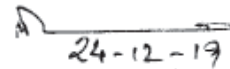
Dated, Agartala, the 24th December, 2019.

NOTIFICATION

Consequent upon resignation of Shri Sankar Roy, MLA, Chairman, Tripura Horticulture Corporation Limited, the undersigned is directed to convey the approval of the Govt. vide U.O No.53/ACS/Agri./Horti. Secretary, Agriculture dtd. 17.12.2019 the Governor of Tripura in exercise of power conferred upon him vide Article No.84 & 85(1) of Memorandum and Articles of Association of Tripura Horticulture Corporation Limited, is pleased to appoint Sri Sudhansu Das, MLA, Govt. of Tripura as Chairman in the Board of Directors of Tripura Horticulture Corporation Limited in place of Shri Sankar Roy, MLA, Chairman, Tripura Horticulture Corporation Limited.

This order shall come into force with immediate effect.

By order of the Governor,


24-12-19

(R. Debbarma)

Deputy Secretary to the
Govt. of Tripura.

To

1. Shri Sudhansu Das, MLA, Chairman, T.H.C.L for information.
2. Shri Sankar Roy, MLA, for information.